

Central Electricity Regulatory Commission
3 rd& 4th Floor, Chanderlok Building, 36 Janpath, New Delhi-110001
(Tele No. 23353503 FAX No. 23753923)

No. L-1/220/2017/CERC

Dated the 26th April, 2017

PUBLIC NOTICE

Subject: Draft Central Electricity Regulatory Commission (Transmission Planning and other related matters) Regulations, 2017

In exercise of powers conferred under clause (c) of sub-section (1) of Section 79 read with Section 178 of Electricity Act, 2003 (the Act), the Commission has proposed draft Central Electricity Regulatory Commission (Transmission Planning and other related matters) Regulations, 2017. The draft Regulations are annexed to this notice and can also be downloaded.

2. Notice is hereby given under sub-section (3) of Section 178 of the Act read with Electricity (Procedure for Previous Publication) Rules, 2005 inviting comments/suggestions from the stakeholders and interested persons on the draft Regulations. The comments/suggestions may be sent to the undersigned by 25.5.2017.

3. The comments/suggestions received after the stipulated date in the Commission's office may not be considered while finalizing these Regulations.

Sd/-
(Sanoj Kumar Jha)
Secretary